

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 90
(TO BE ANSWERED ON THE 28th July 2025)**

**DEVELOPMENT OF SHREE JAGANNATH INTERNATIONAL
AIRPORT, PURI**

***90. SHRI SUBHASISH KHUNTIA**

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the current status of the proposed Shree Jagannath International airport at Puri, including land acquisition progress;
- (b) whether the site clearance, environmental, and forest clearances have been obtained;
- (c) the details of tenders issued, timeline of construction, and estimated passenger handling capacity of the airport;
- (d) whether any objections have been raised by defence or environmental agencies regarding its proximity to ecologically sensitive zones; and
- (e) the expected contribution of the airport to regional connectivity, tourism, and economic growth in the State of Odisha?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF RAJYA SABHA STARRED QUESTION NO. 90* FOR REPLY ON 28.07.2025 REGARDING "DEVELOPMENT OF SHREE JAGANNATH INTERNATIONAL AIRPORT, PURI" ASKED BY SHRI SUBHASISH KHUNTIA

(a) to (d): As per Greenfield Airports (GFA) Policy, 2008, there is two stage approval process for development of Greenfield Airports, i.e. Site Clearance followed by 'In-Principle' approval. As recommended by the Steering Committee on Greenfield Airports, in consultation with stakeholders concerned and No objection from Ministry of Defence (MoD), Site Clearance was granted to State Government of Odisha (GoO) in September, 2023 for development of a Greenfield Airport in Puri. Subsequently, Ministry of Civil Aviation granted 'In-Principle' approval to GoO on 06.05.2025 for development of Greenfield Airport at Puri, Odisha. GoO, being the Project Proponent has informed that estimated passenger handling capacity for Phase-1 development of airport is 4.6 million passengers per annum. Environmental Clearance (EC) for the airport project has been recommended by Expert Appraisal Committee (EAC) in June, 2025.

As per the GFA Policy, the responsibility for implementation of the Greenfield airport projects such as land acquisition, R&R, funding, etc. including mandatory environmental clearances, lies with the State Government. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances including environmental clearances, financial closure etc.

(e): Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. Development of airports leads to increase in passenger movements, tourism development, employment generation and augmentation in circle rates of land valuation leading to enhanced collection of various taxes/stamp duties etc., in the respective State and in the overall development of the Country. International Civil Aviation Organisation (ICAO) study shows that the air connectivity has an economic multiplier of 3.25 and employment multiplier of 6.1.
